

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

C.P. No. 619/2017
O.A. No. 142/2017

The 15th day of February, 2019

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MR. A.K. BISHNOI, MEMBER (A)**

Sunita Mehra,
Aged 52 years,
W/o Shri Subodh Mehra,
R/o 1-750, Palam Vihar,
Gurgaon-122017. .. Petitioner

(By Advocate : Shri Asish Nischal)

Versus

Dr. M.M. Kutty,
Chief Secretary,
Government of NCT of Delhi,
New Secretariat Building,
I.P. Estate, New Delhi-110002. .. Respondent

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

Learned counsel for the petitioner submits that the orders of this Tribunal have been complied with.

2. Accordingly, the CP is closed and notice is discharged.

**(A.K. BISHNOI)
Member (A)**

**(V. AJAY KUMAR)
Member (J)**

/Jyoti /